

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of registered Appeal's / Application's between 01/07/2015 to 31/07/2015.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<u>Statement of registered application's</u>				
1	E/Early Hearing /10606/2015 -in- E/10813/2015-DB	24/06/2015	Justin Martin -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0036-14-15 Dated : 22/01/2015
2	E/Early Hearing /10607/2015 -in- E/11004/2015-DB	24/06/2015	Justin Martin -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0035-14-15 Dated : 22/01/2015
3	E/Early Hearing /10608/2015 -in- E/10815/2015-DB	24/06/2015	Justin Martin -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0034-14-15 Dated : 22/01/2015
4	E/Early Hearing /10609/2015 -in- E/10814/2015-DB	24/06/2015	Justin Martin -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-0037-14-15 Dated : 22/01/2015
5	C/MA(EXTN)	01/07/2015	Rajendra Shrivastav	OIO-KDL/COMMR/26/2008

	/10610/2015 -in- C/378/2008-DB		-Vs- C.C.-Kandla	Dated : 30/05/2008
6	ST/ROA /10611/2015 -in- ST/11435/2013-DB	01/07/2015	Innovative Placement And Management Service -Vs- C.C.E. & S.T.-Vadodara-i	OIA-SRP/476/VDR-I/2013 Dated : 27/02/2013
7	E/Early Hearing /10612/2015 -in- E/10668/2015-DB	01/07/2015	Gnfc Ltd -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-017-14-15 Dated : 27/01/2015
8	E/Others /10613/2015 -in- E/886/2012-SM	02/07/2015	Sujata Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-SRP/308/VDR-II/2012 Dated : 15/09/2012
9	E/Early Hearing /10614/2015 -in- E/13876/2014-DB	03/07/2015	Shri Khatu Shyam Alloys Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-003-14-15 Dated : 14/10/2014
10	E/Early Hearing /10615/2015 -in- E/13875/2014-DB	03/07/2015	Shiv Shakti Ingots Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000-COM-003-14-15 Dated : 14/10/2014
11	E/ROM /10616/2015 -in-	03/07/2015	Bright Engineering Works -Vs-	OIO-DMN-EXCUS-000-COM-012-14-15 Dated : 14/10/2014

	E/10679/2015-DB		C.C.E. & S.T.-Daman	
12	E/Stay /10617/2015 -in- E/11069/2015-DB	08/06/2015	Krupa Trading Company -Vs- C.C.E & S.T.-Valsad	OIO-VLD-EXCUS-000-COM-0012-14-15 Dated : 19/02/2015
13	E/Stay /10618/2015 -in- E/11070/2015-DB	08/06/2015	Krupa Trading Company -Vs- C.C.E & S.T.-Valsad	OIO-VLD-EXCUS-000-COM-0013-14-15 Dated : 19/02/2015
14	E/COD /10619/2015 -in- E/11076/2015-DB	01/04/2015	Shrenikbhai Morakhia -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO-AHM-EXCUS-003-COM-022-14-15 Dated : 13/11/2014
15	E/Others /10620/2015 -in- E/773/2007-DB	06/07/2015	Rhombus Pharma (p) Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO-10/COMMR/2007 Dated : 20/04/2007
16	E/Others /10621/2015 -in- E/378/2012-SM	06/07/2015	Swastik Metal (india) -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-44/2012-AHD-III-/KANPAZHAKAN/COMMR-A-/AHD Dated : 21/02/2012
17	E/Early Hearing /10622/2015 -in- E/839/2010-DB	06/07/2015	Deepak P Marathe -Vs- C.C.E. & S.T.-Surat-i	OIO-56/DEM/2009 Dated : 27/02/2010
18	E/ROA /10623/2015 -in-	06/07/2015	J M Doshi -Vs-	OIA-345-350/2009-AHD-III-KCG/CE/COMMR-A- Dated : 18/09/2009

	E/1893/2009-SM		C.C.E. & S.T.-Ahmedabad-iii	
19	E/ROA /10624/2015 -in- E/1892/2009-SM	06/07/2015	Bhabvarlal Sharma -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-345-350/2009-AHD-III-KCG/CE/COMMR-A- Dated : 18/09/2009
20	E/ROA /10625/2015 -in- E/1891/2009-SM	06/07/2015	Balraj C Maurya -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-345-350/2009-AHD-III-KCG/CE/COMMR-A- Dated : 18/09/2009
21	E/ROA /10626/2015 -in- E/1890/2009-SM	06/07/2015	Dilipbhai A Jani -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-345-350/2009-AHD-III-KCG/CE/COMMR-A- Dated : 18/09/2009
22	E/ROA /10627/2015 -in- E/1889/2009-SM	06/07/2015	Ashok Singh Rajput -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-345-350/2009-AHD-III-KCG/CE/COMMR-A- Dated : 18/09/2009
23	E/ROA /10628/2015 -in- E/1888/2009-SM	06/07/2015	Royal Marwar Tobacco Products Pvt Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-345-350/2009-AHD-III-KCG/CE/COMMR-A- Dated : 18/09/2009
24	ST/ROM /10629/2015 -in- ST/10191/2015-SM	07/07/2015	Bhavika Engineers -Vs- C.C.E. & S.T.-Vadodara-i	OIA-PJ-520-VDR-II-2012-13 Dated : 28/02/2013
25	ST/Others /10630/2015 -in-	08/07/2015	Gujarat Gas Company Ltd -Vs-	OIO-03/DEM/SURAT/2011 Dated : 15/11/2011

	ST/81/2012-DB		C.C.E. & S.T.-Surat-ii	
26	ST/Others /10631/2015 -in- ST/10611/2013-DB	08/07/2015	Gujarat Gas Co Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-08-09-SERVICETAX-2012 Dated : 21/12/2012
27	ST/Others /10632/2015 -in- ST/10824/2015-DB	08/07/2015	Gujarat Gas Co Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-CCESA-VAD-APP-II-SSP-071-2014-15 Dated : 29/01/2015
28	ST/Others /10633/2015 -in- ST/11410/2014-DB	08/07/2015	Gujarat Gas Company Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-042-13-14 Dated : 31/12/2013
29	ST/Others /10634/2015 -in- ST/13625/2014-DB	08/07/2015	Gujarat Gas Company Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-038-14-15 Dated : 26/08/2014
30	E/Others /10635/2015 -in- E/10730/2013-DB	08/07/2015	Gujarat Gas Company Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-CCEA-SRT-I/SSP-274/2012-13/U/S-35 Dated : 18/01/2013
31	ST/Others /10636/2015 -in- ST/10738/2013-DB	08/07/2015	Gujarat Gas Co Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-CCEA/SRT-I/SSP-363/2012-13/U/S-35 Dated : 22/02/2013
32	E/ROA /10637/2015 -in- E/97/2008-SM	08/07/2015	C.C.E.-Ahmedabad-ii -Vs- Paras Steel Industries	OIA-157-158/2007-AHD-II-CE/RAJU/COMMR-A- Dated : 01/11/2007

33	E/ROA /10638/2015 -in- E/96/2008-SM	08/07/2015	C.C.E.-Ahmedabad-ii -Vs- Shakambari Steels	OIA-157-158/2007-AHD-II-CE/RAJU/COMMR-A- Dated : 01/11/2007
34	C/Others /10639/2015 -in- C/11461/2014-DB	08/07/2015	Asian Natural Resources (india) Ltd -Vs- C.C.-Ahmedabad	OIO-05-COMMR-2014 Dated : 27/03/2014
35	E/Stay /10640/2015 -in- E/11119/2015-DB	06/07/2015	Kirti Industries -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000-COM-027-14-15 Dated : 25/03/2015
36	E/Others /10641/2015 -in- E/11119/2015-DB	06/07/2015	Kirti Industries -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000-COM-027-14-15 Dated : 25/03/2015
37	E/MA(EXTN) /10642/2015 -in- E/58/2012-DB	09/07/2015	Macleods Pharmaceuticals Ltd -Vs- C.C.E. & S.T.-Daman	OIA-CS/94/DMN/SDMN/2011-12 Dated : 16/11/2011
38	E/MA(EXTN) /10643/2015 -in- E/57/2012-DB	09/07/2015	Macleods Pharmaceuticals Ltd -Vs- C.C.E. & S.T.-Daman	OIA-CS/95/DMN/SDMN/2011-12 Dated : 16/11/2011
39	C/COD /10644/2015 -in- C/11135/2015-SM	30/06/2015	Kiran Singh Kochar -Vs- C.C.-Kandla	OIA-KDL-CUSTM-000-APP-446-451-14-15 Dated : 22/01/2015

40	C/COD /10645/2015 -in- C/11136/2015-SM	30/06/2015	Kiran Singh Kochar -Vs- C.C.-Kandla	OIA-KDL-CUSTM-000-APP-461-14-15 Dated : 29/01/2015
41	C/MA(EXTN) /10646/2015 -in- C/379/2008-DB	13/07/2015	Dinesh Lekhak -Vs- C.C.-Kandla	OIO-KDL/COMMR/26/2008 Dated : 30/05/2008
42	C/MA(EXTN) /10647/2015 -in- C/380/2008-DB	13/07/2015	Pradeep Kumar -Vs- C.C.-Kandla	OIO-KDL/COMMR/26/2008 Dated : 30/05/2008
43	ST/COD /10648/2015 -in- ST/11152/2015-DB	14/05/2015	Agriculture Produce Market Committee -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-135-14-15 Dated : 23/05/2014
44	E/Early Hearing /10649/2015 -in- E/11153/2015-SM	19/06/2015	Kyb Conmat P Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-30-2015-16 Dated : 15/04/2015
45	E/ROA /10650/2015 -in- E/1004/2011-SM	14/07/2015	Indu Nissan Oxo Chemical Industries Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/248/VDR-I/2011 Dated : 28/06/2011
46	ST/Stay /10651/2015 -in-	13/07/2015	Steel Engineering Services -Vs-	OIO-VAD-EXCUS-001-COM-053-14-15 Dated : 31/03/2015

	ST/11172/2015-DB		C.C.E. & S.T.-Vadodara-i	
47	ST/MA(EXTN) /10652/2015 -in- ST/323/2012-DB	15/07/2015	A Azzammiya Alammiya & Co -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-COMMR-A-/176/VDR-II/2012 Dated : 26/03/2012
48	C/ROM /10653/2015 -in- C/10645/2015-SM	16/07/2015	Jay Agro Organics Ltd -Vs- C.C.-Ahmedabad	OIO-01/COMMR/O&A/DGCEI/2015 Dated : 27/02/2015
49	C/COD /10654/2015 -in- C/11184/2015-DB	14/07/2015	Puneet Rungta -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-028-14-15 Dated : 31/03/2015
50	E/COD /10655/2015 -in- E/11185/2015-DB	14/07/2015	Puneet Rungta -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-028-14-15 Dated : 31/03/2015
51	C/COD /10656/2015 -in- C/11186/2015-DB	14/07/2015	Puneet Rungta -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-029-14-15 Dated : 31/03/2015
52	C/COD /10657/2015 -in- C/11187/2015-DB	14/07/2015	Puneet Rungta -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-029-14-15 Dated : 31/03/2015
53	C/MA(EXTN) /10658/2015	17/07/2015	Kishor Chand Katoch -Vs-	OIO-KDL/COMMR/26/2008 Dated : 30/05/2008

	-in- C/377/2008-DB		C.C.-Kandla	
54	E/ROM /10659/2015 -in- E/1425/2010-DB	17/07/2015	C.C.E. & S.T.-Rajkot -Vs- Varsana Ispat Ltd	OIA-308-309/2010/COMMR-A-/CMC/RAJ Dated : 30/06/2010
55	E/ROM /10660/2015 -in- E/1533/2010-DB	17/07/2015	C.C.E. & S.T.-Rajkot -Vs- Varsana Ispat Ltd	OIA-401/2010/COMMR-A-/CMC/RAJ Dated : 31/08/2010
56	E/ROM /10661/2015 -in- E/1451/2010-DB	17/07/2015	C.C.E. & S.T.-Rajkot -Vs- Varsana Ispat Ltd	OIA-308-309/2010/COMMR-A-/CMC/RAJ Dated : 30/06/2010
57	E/Early Hearing /10662/2015 -in- E/10297/2013-DB	20/07/2015	Garden Silk Mills Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-12/DEMAND/2012 Dated : 28/12/2012
58	ST/COD /10663/2015 -in- ST/11206/2015-DB	03/06/2015	New Asian Engineers & Contractors -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO-AHM-EXCUS-003-COM-068-13-14 Dated : 29/03/2014
59	ST/MA(EXTN) /10664/2015 -in- ST/318/2012-DB	22/07/2015	Visat Construction Co -Vs- C.C.E. & S.T.-Rajkot	OIO-STC/22/COMMR/AHD/2012 Dated : 13/04/2012

60	E/Early Hearing /10665/2015 -in- E/1689/2009-DB	22/07/2015	Archana Dyeing & Printing Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-RKS/704/SRT-I/2009 Dated : 18/09/2009
61	E/CROSS /10666/2015 -in- E/10755/2015-DB	22/07/2015	C.C.E. & S.T.-Surat-ii -Vs- Gujarat Hi Flow Yarn Ltd	OIA-CCESA-VAD-APP-II-SSP-043-044-2014-15 Dated : 31/12/2014
62	E/Others /10668/2015 -in- E/1276/2010-DB	22/07/2015	Virali Exports -Vs- C.C.E. & S.T.-Bhavnagar	OIO-15/BVR/COMMISSIONER/2010 Dated : 06/05/2010
63	E/ROA /10669/2015 -in- E/1841/2009-DB	22/07/2015	Universal Medicare Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-10-11/DEM/VAPI/2009 Dated : 17/09/2009
64	E/ROA /10670/2015 -in- E/561/2008-DB	22/07/2015	Banner Pharmacaps Private Limited -Vs- C.C.E. & S.T.-Vapi	OIO-13-14/DEM/VAPI/2008 Dated : 28/02/2008
65	E/ROA /10671/2015 -in- E/561/2008-DB	22/07/2015	Banner Pharmacaps Private Limited -Vs- C.C.E. & S.T.-Vapi	OIO-13-14/DEM/VAPI/2008 Dated : 28/02/2008
66	E/ROA /10672/2015 -in- E/13984/2013-DB	22/07/2015	Universal Medicare Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-COM-035-041-13-14 Dated : 03/09/2013

67	ST/Stay /10673/2015 -in- ST/11253/2015-DB	22/07/2015	Kgk Diamonds I Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-002-15-16 Dated : 10/04/2015
68	ST/CROSS /10674/2015 -in- ST/10657/2015-DB	23/07/2015	C.C.E. & S.T.-Ahmedabad-iii -Vs- Global Construction	OIA-AHM-EXCUS-003-APP-119-14-15 Dated : 11/12/2014
69	C/Others /10675/2015 -in- C/410/2008-DB	28/07/2015	C.C.E. & S.T.-Bhavnagar -Vs- Alcock Ashdown (guj) Ltd	OIA-64-66/2008-BVR-/KCG/COMMR-A-/AHD Dated : 14/07/2008
70	C/Others /10676/2015 -in- C/409/2008-DB	28/07/2015	C.C.E. & S.T.-Bhavnagar -Vs- Alcock Ashdown (guj) Ltd	OIA-64-66/2008-BVR-/KCG/COMMR-A-/AHD Dated : 14/07/2008
71	C/Others /10677/2015 -in- C/408/2008-DB	28/07/2015	C.C.E. & S.T.-Bhavnagar -Vs- Alcock Ashdown (guj) Ltd	OIA-64-66/2008-BVR-/KCG/COMMR-A-/AHD Dated : 14/07/2008
72	E/MA(EXTN) /10678/2015 -in- E/342/2012-DB	29/07/2015	United Phosphorus Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-02/ST/SURAT/2012 Dated : 07/02/2012
73	E/Early Hearing /10679/2015 -in- E/13480/2013-SM	31/07/2015	Gujarat State Fertilizers & Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-303-13-14 Dated : 21/08/2013

74	E/MA(EXTN) /10680/2015 -in- E/13595/2013-SM	31/07/2015	Hubergroup India Private Ltd -Vs- C.C.E. & S.T.-Daman	OIA-SRP-147-DMN-2013-14 Dated : 01/08/2013
75	E/MA(EXTN) /10681/2015 -in- E/1435/2011-DB	31/07/2015	Micro Inks Private Limited -Vs- C.C.E. & S.T.-Daman	OIO-05-DEM-DAMAN-2011 Dated : 29/08/2011
76	ST/COD /10682/2015 -in- ST/11279/2015-DB	31/07/2015	Shree Ganesh Construction Co -Vs- C.C.E. & S.T.-Surat-i	OIA-SUR-EXCUS-001-APP-136-2014-15 Dated : 14/10/2014
77	-in- ST/11279/2015-DB	08/07/2015	Ajay Organics P Ltd -Vs- C.C.-Ahmedabad	OIA-AHM-EXCUS-000-APP-042-15-16 Dated : 21/05/2015